MP POWER MANAGEMENT COMPANY LIMITED
C.I.N.: U40109MP2006SGC018637 (MP GOVT. UNDERTAKING)
Regd. Office : Shakti Bhawan, Rampur, Jabalpur (M.P.)-482008
Tel.: 0761-2661111, 2660500, Fax : 0761-2661696, Website: www.mppmcl.com E-mail : md@mppmcl.com

No. CGM (Regulatory)/ 147 Jabalpur, Dated: 29/05/26

To,

The Secretary,
Central Electricity Regulatory Commission,
6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar,
New Delhi- 110029.

Sub: Regarding comments on Staff Paper on "Shortening the scheduling Timeline for Real Time Markets in India"

Ref:- Public Notice RA-14026(12)/1/2026-CERC dated 06.05.2026.

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With reference to above, MP Power Management Company Limited (MPPMCL) has made its comments/ suggestions, which are enclosed herewith for kind consideration of Hon'ble Commission.

Encl: As above

General Manager (Regulatory)
MPPMCL, Jabalpur.

General Manager (Regulatory)
M.P.Power Management Co. Ltd. JBP.

Chief General Manager (Regulatory), MPPMCL, Block No.11, Shakti Bhawan, Rampur, Jabalpur (MP) 482008.
Tel. 0761-2702402, 0761-2667511, email:akhilesh.agrawal@mppmcl.com

Staff paper on "Shortening the scheduling Timeline for Real Time Markets in India – MPPMCL comments.

S.No	Draft Provision / Issue	Comments/Suggestions
1.	(3) Need for Change	(i) In the proposed scheduling timeline, any change in requisition by Utilities/DISCOMs requires corresponding schedule updation in the WBES portal. Presently, WBES takes around 3–4 minutes to reflect the revised schedules after closure of the "Right to Revision" window. However, in the proposed framework, only 5 minutes are available for bidding after the revision window closes. As a result, Utilities/DISCOMs will get very limited time for actual bid assessment and submission on the Power Exchange platform. Therefore, adequate time is necessary between schedule revision closure and RTM bidding to enable effective market participation. (ii) Considering the increasing penetration of Renewable Energy (RE) and higher hydel generation variability during the monsoon season, the "Right to Revision" timeline may be kept at least 3-4 time blocks prior to the delivery block. This would provide sufficient operational flexibility to Utilities/DISCOMs for proper demand assessment, schedule management, and optimized participation in the Real-Time Market while maintaining grid security and DSM compliance.

General Manager (Regulatory)
M.P.Power Management Co. Ltd. JBP.